

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 288 of 2014

Dated : 5th December, 2014

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

Sai Wardha Power Co. Ltd.

... Appellant(s)

Versus

Maharashtra State Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Mandakini Ghosh

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan

ORDER

Admit. Mr. Buddy A. Ranganadhan, learned counsel accepts notice on behalf of respondent no.2 / State Commission. Registry is directed to issue notice to other respondents returnable on **14th January, 2015.** Dasti service is also permitted.

(Rakesh Nath)
Technical Member
rkt/vg

(Justice Ranjana P. Desai)
Chairperson